Tribal districts identified from Telangana

2408. SHRI DEVENDER GOUD T.: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of each of the 82 tribal and backward districts identified in the country, State-wise;
- (b) the steps Ministry has taken for socio-economic development of tribals and backward people in the above selected districts;
- (c) whether any special emphasis is given in the naxal-affected districts of the country, if so, the details thereof; and
- (d) whether there are any districts identified from Telangana State, if so, the details thereof and the plan of Ministry in view of creation of new State?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) As per information furnished by the Planning Commission, a list of 88 districts including the 82 tribal and backward districts is given in Statement-I (See below).

(b) and (c) The Ministry of Tribal Affairs is implementing Special Area Programmes/ Central Sector/Centrally Sponsored Schemes for the socio-economic and educational development of Scheduled Tribes in the country. A list of schemes being implemented by the Ministry of Tribal Affairs is given in Statement-II (See below). These schemes cover the tribal areas on pan India basis including naxal affected districts of the country as also the State of Telangana.

As per the Planning Commission Integrated Action Plan (IAP) scheme for selected tribal and backward districts was implemented in 82 districts of the nine States namely Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal up to 31.03.2013. From 2013-14, the Government has decided to continue this scheme as "Additional Central Assistance (ACA) for Left Wing Extremism (LWE) affected districts" for the remaining years of the Twelfth Five Plan. The scheme presently cover 88 districts including the 82 IAP districts. The Ministry of Rural Development is implementing Aajeevika Skills a placement linked skill development programme for skilling rural youth throughout the country including tribal and backward districts. Further, Ministry of Road Transport and Highways is implementing and monitoring the Road Requirement Plan (RRP-I) since 2009-10 in 34 LWE affected districts and envisages development of total length of 5477 kms. of roads in 8 LWE affected States in an estimated cost of ₹ 7300.00 crore. Though not specifically aimed of tribals, RRP-I would lead to the overall development of the area. The Khammam district of the Telangana State is covered under both the initiatives.

(d) The Planning Commission have informed that after reorganization of the State of Andhra Pradesh in the year 2013-14, four out of the ten districts of Telangana namely, Adilabad, Karimnagar, Khammam and Warangal are covered under "ACA for LWE affected districts".

Statement-I

List of 88 Districts including 82 Tribal and Backward Districts.

J.	9	
Andhra Pradesh	(Baikunthpur)	46. Giridih*
(4 districts)	22. Narayanpur	47. Balaghat
1. Visakhapatnam*	23. Rajnandgaon	48. Anuppur
2. East Godavari *	24. Sarguja	49. Dindori
3. Srikakulam*	25. Kawardha	50. Mandla
4. Vizianagaram*	26. Sukma	51. Seoni
	27. Kondagaon	52. Shahdol
Bihar (11 districts)	28. Balrampur	53. Sidhi
5. Arwal	29. Gariaband	54. Umaria
6. Aurangabad		55. Chhindwara
7. Gaya	Jharkhand	56. Singrauli
8. Jamui	(17 districts)	
9. Jehanabad	30. Bokaro	Maharashtra
10. Nawada	31. Chatra	(4 districts)
11. Rohtas	32. East Singhbhum	57. Gadchiroli
12. Munger*	33. Garhwa	58. Gondia
13. Kaimur*	34. Gumla	59. Bhandara
14. Sitamarhi #	35. Hazaribagh	60. Chandrapur
15. West Champaran #	36. Koderma	
	37. Latehar	Odisha (18 districts)
Chhattisgarh	38. Lohardagga	61. Gajapati
(14 districts)	39. Palamu	62. Keonjhar
16. Bastar	40. Simdega	63. Koraput
17. Bijapur	41. Saraikela-Kharaswan	64. Malkangiri
18. Dantewada	42. West Singhbhum	65. Mayurbhanj .
19. Jashpur	43. Ramgarh	66. Navrangpur
20. Kanker	44. Khunti*	67. Rayagada
21. Korea	45. Ranchi*	68. Sambhalpur

69. Sundargarh	Telangana (4 districts)	West Bengal
70. Kandhamal	79. Adilabad	(3 districts)
71. Deogarh	80. Khammam	86. Midnapor
72. Bolangir	81. Warangal *	87. Bankura *
73. Kalahandi	82. Karimnagar *	88. Purulia *
74. Nuapada	Uttar Pradesh	
75. Sonapur	(3 districts)	
76. Ganjam*	83. Sonebhadra	
77. Nayagarh *	84. Chandauli *	
78. Jajpur *	85. Mirjapur *	

⁷⁶ Districts covered under the SRE Scheme have been shown in bold letters.

Statement-II

List of the Schemes being implementd by the Ministry of Tribal Affairs

Sl.No.	Name of the scheme
1.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)
2.	Grant under Article 275(1) of the Constitution of India
3.	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs) etc. for Minor Forest Produce (MFP) Operations
4.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP
5.	Grant-in-Aid to Voluntary Organisation working for the Welfare of Scheduled Tribes

- 6. Coaching for Scheduled Tribes
- 7. Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- 8. Vocational Training in Tribal Areas (NGO component)
- 9. Girls/Boys Hostels for STs
- 10. Establishment of Ashram Schools for STs in TSP Area
- 11. Post Matric Scholarship for ST students

^{*18} districts included under IAP on 07.12.2011.

^{# 4} districts included under IAP on 14.06.2012.

^{\$ 4} districts from Chhattisgarh and 2 districts from Maharashtra included under ACA on 1st August, 2013.

Sl.No.	Name of the scheme
12.	Upgradation of Merit
13.	Pre-Matric Scholarship for needy ST students studying in Classes IX & X
14.	Vocational Training in Tribal Areas
15.	Top Class Education for STs
16.	National Overseas Scholarship for ST students
17.	Rajiv Gandhi National Fellowship
18.	Development of Particularly Vulnerable Tribal Groups (PTGs)
19.	Research information and Mass Education, Tribal Festival and Others

Development programmes for tribals

2409. SHRI GARIKAPATI MOHAN RAO: Will the Minister of TRIBAL AFFAIRS be pleased to state :

- (a) whether Government is implementing various developmental programmes in tribal and Maoist influenced areas, if so, the details thereof; and
- (b) the corrective steps taken/proposed to be taken by Government to expedite the implementation of the programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI ANSUKHBHAI DHANJIBHAI VASAVA): (a) and (b) The Ministry of Tribal Affairs is implementing Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic and educational development of Scheduled Tribes in the country. A list of schemes being implemented by the Ministry of Tribal Affairs is given in Statement [Refer to the Statement appended to the Answer to USQ No. 408 Part (b) and (c). These schemes cover the tribal areas on pan India basis.

As per the Planning Commission Integrated Action Plan (IAP) scheme for Selected Tribal and Backward Districts was implemented in 82 districts of the nine States namely Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal up to 31.03.2013. From 2013-14, the Government has decided to continue this scheme as "Additional Central Assistance (ACA) for Left Wing Extremism (LWE) affected districts" for the remaining years of the Twelfth Five Plan. The schemes presently cover 88 districts including the 82 IAP districts. The Ministry of Rural Development is implementing Aajeevika Skills (Placement Linked Skill Development